

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the 27th day of September, 2019

ORIGINAL APPLICATION NO. 330/00587 of 2019

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

Amar Nath Tripathi

Aged about 57 years

S/o Late Ram Nihal Tripathi

Presently working as Postal Assistant

Itwa, District - Siddharth.

.....Applicant.

VERSUS

1. Union of India through Secretary Ministry of Communication, New Delhi.
2. Superintendent of Post Offices, Basti Division, District – Basti – 272 001.
3. Inspector Post Offices, Domariaganj, District – Siddharth Nagar – 272189.
4. Shri S. P. Pandey, Superintendent of Post Offices, Basti Division, District – Basti – 272001.

.....Respondents

Advocates for the Applicant : Shri N. P. Singh

Advocate for the Respondents : Shri L. P. Tiwari

ORDER

Shri N. P. Singh, counsel for the applicant and Shri Vidit Khanna proxy counsel for Shri L. P. Tiwari, counsel for the respondents are present.

2. Counsel for the applicant submits that he does not want to press the O.A. as the applicant has already been permitted to join his duties after revocation of suspension order. In these eventualities the present Original Application has become infructuous and liable to be dismissed as withdrawn.
3. In view of the above, Original Application is dismissed as withdrawn.
4. No order as to costs.

(RAKESH SAGAR JAIN)
MEMBER (J)

/Shashi/